

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 137 of 2016

Dated : 1st August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Bangalore Electricity Supply Co. Ltd. ...Appellant(s)
Versus
Karnataka Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Poorva Saigal

ORDER

List the matter on **13.09.2016**. In the meantime, pleadings be completed.

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**